

In the Central Administrative Tribunal  
Calcutta Bench

OA 606 of 1997

6-6-2001

Present : Hon'ble Mr. D. Purkayastha, Member(J)  
Hon'ble Mr. B.P. Singh, Member(A)

Bimal Kumar Jana & others

-Vs-

D/O Post

For the applicant : Mr. S.K. Dutta  
For the respondent : Mr. P. Gupta  
Mr. B. Mukherjee

ORDER

Mr. D. Purkayastha, Member(J)

This is a case filed by the applicant where he stated that he was working as substitute in the Department. Therefore, he has no enforceable right for regularisation as Extra Départemental Agent. In view of the Hon'ble Supreme Court's decision in Union of India and Others -Vs- Debika Guha and others in CA No.3080 of 2000, the case is ~~disposed of~~. No order as to costs.

D.P.Singh  
(B.P.Singh)  
Member(A)

D.Purkayastha  
(D.Purkayastha)  
Member(J)